

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/1998/12301/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Sharmila Bhuyan,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the ¹¹ 20 December, 2023

Sub: **Casual leave.**

Ref:- Your letter No.DJL/9905/2023, dtd. 15.12.2023.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail **casual leave on 15.12.2023**. The Additional District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT.REGISTRAR (VIGILANCE)

Memo No. HC.VII-58/1998/12301/A, dated , 20-12-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)
[Signature]